

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-71-2020.

Mr. Krishnath alias Krishanand
Gurudas Dicholkar

... Petitioner.

Versus

Shri Santosh Yeshwant Dicholkar
& Ors.

... Respondents.

Shri C. Padgaonkar, Advocate for the Petitioner.

Coram : Nutan D. Sardesai. J.

Dated : 3rd July, 2020

P.C.:

Issue notice to the respondents returnable on 21.07.2020.

2. Shri C. Padgaonkar, learned Advocate submits that pursuant to the order of withdrawal of the suit, a second suit has been instituted by the respondents and in terms of the impugned order, the learned Trial Court has kept the issue of limitation operating in favour of the respondents. He therefore prayed for a stay of the suit in question. In the circumstances therefore, ad-interim relief

granted in terms of prayer clause 'b'.

“b. Pending hearing and final disposal of the present petition the proceedings in Special Civil Suit No.2/2020/A before the Civil Judge Senior Division at Bicholim be stayed.”

3. Stands over on 21.07.2020.

Nutan D. Sardessai, J.

MF/-